

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No.21/RP/2018  
in Petition No.110/MP/2018**

Subject : Petition for Review of the Commission's order dated 3.4.2018 and order dated 26.4.2018 in Petition No. 110/MP/2018

Date of hearing : 12.2.2019

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Purulia and Kharagpur Transmission Company Ltd. (PKTCL) and Others

Parties present : Ms. Suparna Srivastava, Advocate, PGCIL  
Shri V.C.Shekhar, PGCIL  
Ms. Manju Gupta, PGCIL  
Shri Jafar Alam, Advocate, PKTCL  
Shri Deep Rao, Advocate, PKTCL  
Shri Divyanshu Bhatt, Advocate, PKTCL  
Shri TAN Reddy, PKTCL  
Ms. Anisha Chopra, PKTCL  
Shri R.B.Sharma, Advocate, BSP (H) CL  
Shri Mohit Mudgal, Advocate, BSP (H) CL

**Record of Proceedings**

Learned counsels for the Review Petitioner and Respondents referred to impugned orders dated 3.4.2018 and 26.4.2018 and advanced extensive arguments in support of their contentions and reiterated the submissions made in their pleadings.

2. After hearing the learned counsels for the parties, the Commission reserved the order in the Review Petition.

**By order of the Commission**  
**Sd/-**  
**(T. Rout)**  
**Chief (Law)**